

(b) if so, the total number of employees applied and total number called for selection ;

(c) the number of the notification in which the result of the selection was notified ;

(d) whether some mal-practice was reported regarding this selection and the entire matter was investigated by the Railway Vigilance ; and

(e) if so, the result of investigation ?

**THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) :** (a) A suitability test for the post of Claims Tracers in scale Rs. 150-240 was held in 1967-68.

(b) (i) The information relating to the number of candidates who applied for the post is being collected.

(ii) 88 candidates were called for in the suitability test.

(c) to (c). A provisional list of successful candidates was drawn up and promotions ordered on provisional basis. The list has not, however, been finalised as the matter is under investigation.

**Payment of claim by Railways due to staff's failure to attend Court (Western Railway)**

2830. SHRI ONKAR LAL BERWA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railways had to pay a claim of Rs. 1320/- in a court decree for consignment booked Ex-Ramganj Mandi to Asarva, as the staff required to attend the court had failed to attend in time, as published in the Traffic Supplementary Gazette No. 4 of 26th May, 1971 ;

(b) if so, the name and designation of the staff who failed to attend the court along with their controlling officers ;

(c) whether these persons were relieved from duty and given duty pass to attend the court ;

(d) if so, the reasons for their absence ; and

(e) action taken against the defaulters and the arrangements made for recovery of loss ?

**THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) :** (a) Yes.

(b) Transhipment Clerk of Anand Station. He is under control of Station Master, Anand. The name of the Transhipment Clerk who dealt with the consignment in question is, however, not known as relevant records of the year 1966 are not available. But efforts are still being made to trace him.

(c) No.

(d) As the names of the staff who were to attend Court were not known for want of records, they could not be directed to attend the Court.

(e) Does not arise as the staff concerned were not informed to attend the court.

**Selection of Commercial Inspectors and Claim Tracers on Western Railway**

2831. SHRI ONKAR LAL BERWA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the posts of Commercial Inspectors and Claim Tracers on the Western Railway are to be filled by a Departmental selection from amongst the Railway employees of commercial category ;

(b) if so, when the last selection was made for both the posts referred to in part (a) above ;

(c) the number of Commercial Inspectors and Claim Tracers on roll of Western Railway along with the date of selection for the posts held by them ;

(d) the names of the persons promoted on *ad hoc* Basis and officiating on the posts referred to in part (a) above along with the dates which they are officiating ; and

(e) if selection for the above posts are not held regularly, the reasons therefor ?

**THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) :** (a) Posts of Commercial Inspectors are filled on the basis of selec-